NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
+	IA 13/16 IN CP 04/16	Hearing	397/398	P. Obul Reddy Vs. Rayan Steel P. Ltd. & 17 Others

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

A.M. SSIBNEAR

A.M. SSI

Counsel for petitioner is present. He requested the Tribunal to list IA 11/16 today. IA 11/16 is taken up. Counsel for respondent in IA 11/16 is present. So far, counsel for respondent has not filed any separate counter in IA 11/16. Therefore, counsel for respondent is directed to file counter in IA 11/16.

List it on 30.06.2017.

MEMBER (J)

MEMBER (T)